

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1360 of 2019

IN THE MATTER OF:

Embee Software Pvt. Ltd.

....Appellant

Vs.

IDS Next Business Solutions Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Lzafeer Ahmad, Advocate

For Respondent: Mr. Goutham Shivshankar, Advocate

O R D E R

28.01.2020: Since Respondent is represented by Sh. Goutham Shivshankar, Advocate, no further Notice is required to be issued on Respondent. Respondent is allowed to file Reply within two weeks. Rejoinder, if any, may be filed within one week thereof.

Post this appeal 'For Admission (After Notice)' on **25th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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